

Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 03.08.2026 07.08.2026

<u>S. No.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO/MISC ORDER NO</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
		FINAL ORDER NO.		
1.	C/51242/2025	F.O/51265/2026	03.08.2026	05.08.2026
2.	C/54695/2023	F.O/51279/2026	07.08.2026	10.08.2026
3.	C/598/2009, C/631/2009, C/608/2009, C/630/2009,	F.O/51280-51283/2026	07.08.2026	10.08.2026


10.8.26
DEPUTY/ASSISTANT REGISTRAR

Upload in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large thus all the interested parties and other information seekers under R.T.I. Act may download there orders from CESTAT website.